

श्री विभूति मिश्र : मंत्र क्वेश्चन २६१ का क्या हुआ ?

अध्यक्ष महोदय : वह दूसरे दिन के लिए ट्रांसफर हो गया है।

INDIAN ARMS ACT

*362. **Shri Gidwani:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to amend the Indian Arms Act;

(b) if so, when; and

(c) whether the State Governments have been consulted in the matter?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). Yes, as early as possible.

(c) Yes.

Shri Gidwani: May I know which of the States have sent their recommendations and which have not?

Shri Datar: Most of the States welcomed the measure.

Shri Gidwani: Which of the States have not yet sent their recommendations?

Shri Datar: We have not yet received replies from some States. It will not be proper to give the names.

Shri Gidwani: I want the names.

Shri Datar: From some States. That is the reason why I say that some of the States have not yet replied.

Shri Gidwani: Is it a fact that Bombay and Madras have not sent replies?

Mr. Speaker: He wants to know the States which have not yet replied.

Shri Datar: It will not be proper to give the names of the States here.

Shri U. C. Patnaik: May I know whether, apart from the opinions that were called for by the direction of this hon. House on the Indian Arms Bill, opinions were called for

separately by the Ministry regarding the overhauling of the entire Act?

Shri Datar: Yes. In view of the expression of opinion in this House, we called for the opinions of the States. Some of the States have stated that they have no comments to make. Others have suggested certain amendments. Government are considering all these views.

STATE FOR ASSAM HILL DISTRICTS

*363. **Pandit Munishwar Datt Upadhyay:** Will the Minister of Home Affairs be pleased to state:

(a) whether a demand for a separate Part A State for the six districts of hill tribes of Assam has been made; and

(b) if so, the reactions of the tribes all over the hills to the proposal?

The Deputy Minister of Home Affairs (Shri Datar): (a) A copy of a memorandum prepared by the Conference of the representatives of Khasi-Jaintia and Garo Hill Districts held at Tura in October last was received by the Prime Minister. A copy thereof was also addressed to the States Reorganisation Commission.

(b) Government have no information.

Pandit Munishwar Datt Upadhyay: May I know whether it is on their own account that these tribes make such a demand or there is any agency behind this?

Shri Datar: A conference was called and the resolution that was passed has been forwarded to the Prime Minister as also to the States Reorganisation Commission.

Shri U. C. Patnaik: May I know if the Government are aware that some missionaries and some other leaders of the locality are behind this move?